

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 49
CP No. (IB)- 287/7/JPR/2019
Under Section 7 of IBC, 2016**

In the matter of:

Saptgiri Commodity Pvt. Ltd.

...Financial Creditor

Versus

Prayag Polytech Pvt. Ltd.

... Corporate Debtor

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 13.05.2021.

**--Sd--
Assistant Registrar**

April 01, 2021
H.A